

before the Joint Committee could conclude its deliberations and a new Lok Sabha was thereafter constituted on the 15th March, 1971 ;

NOW THEREFORE this House do resolve that the aforesaid Bill be referred to a Joint Committee of the Houses consisting of 36 members; 12 members from this House, namely :

1. Shri Nawal Kishore
  2. Chaudhary A. Mohammad
  3. Shri M. H. Samuel
  4. Shri Balram Das
  5. Shri Baharul Islam
  6. Shri Kalyan Chand
  7. Shri Jagdish Prasad Mathur
  8. Shri U. K. Lakshmana Gowda
  9. Shri G. A. Appan
  10. Shri Salil Kumar Ganguli
  11. Shri U. N. Mahida
  12. Shri Krishan Kant
- and 24 members from the Lok Sabha ;

That in order to constitute a meeting of the Joint Committee the quorum shall be one-third of the total number of members of the Joint Committee ;

That in other respects, the Rules of Procedure of this House relating to Select Committees shall apply with such variations and modifications as the Chairman may make ;

That the Committee shall make a report to this House by the first day of the Seventy-eighth (Winter) Session of the Rajya Sabha ; and

That this House recommends to the Lok Sabha that the Lok Sabha do joint in the said Joint Committee and communicate to this House the names of members to be appointed by the Lok Sabha to the Joint Committee".'

(ii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 30th July, 1971, agreed without any amendment to the

West Bengal State Legislature (Delegation of Powers) Bill, 1971, which was passed by the Lok Sabha at its sitting held on the 26th July, 1971."

12.46 hrs.

#### LEAVE OF ABSENCE FROM SITTINGS OF HOUSE

MR. SPEAKER ; The Committee on Absence of Members from the Sittings of the House in their Second Report have recommended that leave of absence be granted to the following Members for the periods indicated in the report :

1. Shri Shrikrishna Agarwal, ... 22nd July to 12th August, 1971 (Second Session).
2. Rajmata Krishna Kumari Jodhpur... 31st May to 27th July, 1971 (Second Session).

I hope that it is the pleasure of the House to grant them leave.

SEVERAL HON. MEMBERS : Yes.

MR. SPEAKER : It is the pleasure of the House that leave be granted. The Members will be informed accordingly.

12.46½ hrs.

#### STATEMENT RE. COLLISION OF RAILWAY TRAINS AT ULTADANGA STATION

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : It is with profound regret and sorrow...

SHRI JYOTIRMOY BOSU (Diamond Harbour) : He will get away with his version.

Kindly admit it as a calling-attention-notice.

MR. SPEAKER : I cannot say anything about it now.

SHRI HANUMANTHAIYA : Sir, it is with profound regret and sorrow that I have to inform the House that at about 20.30 hours on 31.7.71 while Suburban Train No. P-398 Down was standing on the down Suburban line of Ultadanga Road station on the Sealdah Division of Eastern Railway, Suburban Train No. K-62 Down came from behind and collided in the rear of P-398 Down. As a result, the Front Coach of K-62 Down partly tele-